

GOVERNMENT OF JAMMU AND KASHMIR
Department of Law, Justice and Parliamentary Affairs.
 (Establishment Section) **Civil Secretariat,**
 Srinagar/Jammu

Subject : Release of withheld recommendations of Class-IV (Final Selection List -cum-Allocation of cadres and Departments for remaining Class-IV Posts under the provisions of the J&K Appointment to Class-IV (Special Recruitment) Rules, 2020, advertised vide Notification No. 01 of 2020 dated 26.06.2020- Release of withheld recommendations thereof.

NOTICE

The following candidates who have been recommended by the J&K Services Selection Board for the appointment to the post of Class-IV (advertised vide Notification No. 01 of 2020 dated 26 .06 .2020, pursuant to letter No. JKSSB-SD/38/2022-06-E7094885 dated 13.03.2023 of JKSSB and OM No. GAD/MTG0RBIV/01/2023(7098912) dated 09.06.2023 of General Administration Department, are hereby directed to submit their e-mail IDs and contact number details in the Establishment Section of the Department of Law, Justice and Parliamentary Affairs, Civil Secretariat, Jammu/ Srinagar *in person or on the email-ID: lawdepartment4455@gmail.com* within a period of twenty one days positively for uploading the same of the Employee Verification System (EVS), failing which it shall be presumed that they are not willing to take up their appointments as Class-IV in the Department of Law, Justice and Parliamentary Affairs, and shall forfeit the right of appointment without any further notice :

S.No.	Name of the Candidate	Parentage	Selection Category	Cadre Alloted
1.	Syed Suhail Nazir	Syed Nazir Ahmad	RBA	District Cadre, Budgam
2.	Imran Ali	Ali Mohd Khan	OM	UT
3.	Mohd Iqbal	Talib Hussain	PSP	UT



(Ashish Gupta)

Additional Secretary to Government

Dated: 10 -07-2023

No. LAW-Estt/273/2021-10

Copy to :

1. Principal Secretary to the Hon'ble Lieutenant Governor, Raj Bhawan, Srinagar.
2. Commissioner Secretary to Government, General Administration Department.
3. Secretary, J&K Public Service Commission.

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4. Director Information, J&K with the request to get this Order published in two leading newspapers (One English and One Urdu) at Srinagar and Jammu respectively.
5. Director Finance, Department of Law, Justice and Parliamentary Affairs.
6. Private Secretary to Chief Secretary, J&K for information of the Chief Secretary.
7. Private Secretary to Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
8. Incharge Website, Department of Law, Justice and Parliamentary Affairs.
9. Concerned file.